

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 263 OF 2016 &
IA NO. 549 OF 2016 & 1441 of 2019**

Dated: 14th October , 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Vs.

**Gujarat Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sumit Panwar for R-1

Mr. Sanjay Sen, Sr. Adv
Mr. Ashish Jha for R-2

ORDER

Liberty is granted to the Appellant to file affidavit for filing additional documents.

List the matter on **18.11.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk